NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/117/2016

NAME OF THE PETITIONER(S)

: M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S)

: M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION

: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

KAMAL AGRAMAL

Lond Agun

2. A.M. Sollham

ORDER

Mr. A.M. Sridharan counsel for the petitioners present. Mr.Kamal Agarwal FCA representing on behalf of Respondents present. Heard the counsel for the petitioners in part. He prayed time for completion of final submissions. At request, the matter is adjourned to tomorrow for continuation of arguments. Put up on 18.04.2017 at 2.30 P.M.

(Ch. Md. Sharief Tario)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)